

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 6527 of 2021**

Md. Julfekar Ali @ Raja Khan ... Petitioner
Versus
The State of Jharkhand ... Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Rahul Pandey, Advocate
For the State : Mr. Saket Kumar, Addl. P.P.

Order No.02 Dated- 09.09.2021

Heard the parties through video conferencing.

After some arguments, learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)